## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

T.P. No.61/560(6)/NCLT/AHM/2017(New) C.P. No. 131/560(6)/NCLT/AHM/2016(Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON <u>05.07.2017</u>

Name of the Company:

Faisal Abdul Gaffar Kapadia & Ors.

V/s.

Registrar of Companies

Section of the Companies Act: <u>Sections 560(6) of the Companies Act, 1956</u>

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION **SIGNATURE** Bonfang Prosecutor

Learned Advocate Mr. Navin Pahwa present for Petitioner. Learned Company Prosecutor Ms. Vipal Solanki present for Respondent.

Petitioner filed proof of service of notice to ROC.

Registrar of Companies filed reply.

For hearing, list the matter on 08.08.2017.

MEMBER JUDICIAL

Dated this the 5th day of July, 2017.